

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CPC 149 of 97

(O.A. 946 of 96)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

NIKHIL CH. ROY

- V E R S U S -

A.S. GUPTA (E. Rly.)

For the applicant : None.

For the respondents : Mr. P.K. Arora, counsel.

Heard on 3.6.99

Order on 3.6.99

O R D E R

D. Purkayastha, JM

When the matter is called on, none appears on behalf of the applicant. Ld. counsel Mr. Arora appearing on behalf of alleged contemner submits that the order passed by this Tribunal in O.A. No. 946 of 96 on 2.7.97 has been complied with. Mr. Arora further submits that he has filed the reply stating therein that the order of this Tribunal has been complied with. The applicant did not file any rejoinder. On the face of the submission of Mr. Arora, ld. counsel for the alleged contemner, the contempt application is disposed of.

2. No order is passed as to costs.

2nd fm

Member (A)

Member (J)